A Par

PRINCIPAL BENCH, NEW DELHI.

0A-1802/88

New Delhi this the 18th day of February, 1997.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J) Hon'ble Sh. S.P. Biswas, Member(A)

Shri K.C. Varshney, S/o Sh. Ram Swarup Gupta, R/o DG-983, Sarojini Nagar, New DE1hi-23.

.. Applicant

(through Shri D.P. Avinashi - Not present)

versus

- Union of India through Director, Directorate of Estates of Government of India, Nirman Bhawan, New Delhi.
- Estate Officer and Assistant Director
 of Estates, Directorate of Estates,
 Government of India, Nirman Bhawan,
 New Delhi.

 Respondents

ORDER(ORAL)
delivered by Hon'ble Dr. Jose P. Verghese, V.C.(J)

Registry had issued notice to the counsel the address given in the for the applicant at Vakalatnama on 8.1.97 and another notice to the person 8.1.97. application on mentioned in the 20.1.97, fresh notice was issued and the matter came up for hearing on 17.2.97. On 17.2.97, none appeared even on second call. The matter is listed today and none appears on behalf of the applicant. The application is dismissed in default and for non-prosecution.

(S.P. Bīswas) Member(A)

(Dr. Jose P. Verghese) Vice-Chairman(J)

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